

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4863
ANSWERED ON:23.12.2014
IRREGULARITIES IN NIPER
Bhuria Shri Dileep Singh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether the Government has received any complaints regarding`corruption/irregularities in National Institute of Pharmaceutical Education & Research (NIPER), Mohali; and

(b) if so, the details thereof and the action taken thereon during the last three years?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI HANSRAJ GANGARAM AHIR)

(a) & (b) The complaints received about NIPER, Mohali in the Department are forwarded to NIPER, Mohali. As per NIPER Act 1998, being an autonomous institute, the Board of Governors (BOG) is responsible for the general superintendence, direction and control of the affairs of the institute.